

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

IA No. 65 of 2013 in DFR 303 of 2013

Dated : 25th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. K.S. Oils Ltd. ... Appellant (s)

Versus

**M.P. Power Transmission Company Ltd.
Jabalpur & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Prashant Shukla

Counsel for the Respondent(s) : Mr. C.K. Rai for R.6
Mr. Manoj Dubey for R.1

ORDER

IA No. 65 of 2013

(Appl. for condonation of delay)

The learned counsel for the Respondent No.1 is filing the reply today to the Application for condonation of delay.

Post the matter for hearing the Application to condone the delay on

30.04.2013.

**(Rakesh Nath)
Technical Member**

ts/rkt

**(Justice M. Karpaga Vinayagam)
Chairperson**